

HIGH COURT FOR THE STATE OF TELANGANA :: AT HYDERABAD

ROC.NO.132/SO/2019

Dated:20.03.2019

NOTIFICATION NO. 7/SO/2019

Sub: High Court for the State of Telangana – Designation of Sri Banda Sivananda Prasad, Advocate General for the State of Telangana as Senior Advocate as per Section 16 (2) of the Advocates Act, 1961 – Notified.

In exercise of the powers conferred by Section 16 (2) of Advocates Act, 1961, the High Court for the State of Telangana, hereby designates Sri Banda Sivananda Prasad, Advocate General for the State of Telangana as Senior Advocate with effect from the date of this Notification.


20.03.19
REGISTRAR GENERAL

To

- 1) Sri Banda Sivananda Prasad, Advocate General for the State of Telangana, Hig Block – 1, Flat -4, Behind Dr.B.R.Ambedkar College, Bagh Lingampally, Hyderabad – 500 044. 040-27669025 & 29889025.
- 2) The Prl. Secretary to the Hon'ble the Chief Justice. (With a request to place the notification before the Hon'ble the Chief Justice, for His Lordship's kind perusal)
- 3) All the P.Ss to the Hon'ble Judges. (With a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 4) The Secretary to Governor of A.P., Raj Bhavan, Hyderabad.
- 5) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 6) The Chairman, Bar Council of State of Telangana, Hyderabad.
- 7) The Advocate General for the State of Telangana, Hyderabad.
- 8) The Public Prosecutor, High Court for the State of Telangana.
- 9) The President, Telangana High Court Advocates' Association, High Court Buildings, Hyderabad.
- 10) The Secretary to Government, Law Department, Government of Telangana, Hyderabad.
- 11) The Secretary General, Supreme Court of India, New Delhi.
- 12) The Government Pleaders' Office, High Court for the State of Telangana.
- 13) The Prl. Secretary to Government, Home (Courts.C) Department, Government of Telangana, Hyderabad.
- 14) The Secretary, Bar Council of India, New Delhi.
- 15) The Secretary, Bar Council of State of Telangana, Hyderabad.
- 16) All the Registrars, High Court for the State of Telangana.

- 17) The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana [with a request to instruct the concerned to place the same in High Court's website].
- 18) The Registrar Generals of all High Courts in India.
- 19) All the Unit Heads in the State of Telangana.
- 20) All the Officers of the High Court for the State of Telangana.
- 21) All the Section Heads, High Court for the State of Telangana.
- 22) The Secretary, Board of Revenue, A.P., Hyderabad.
- 23) The Registrar, Income Tax Appellate Tribunal, Hyderabad.
- 24) The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)